

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

(3)

CP 99/2004  
in OA 434/2003

New Delhi this the 21st day of May, 2004

Hon'ble Shri Kuldip Singh, Member (J)  
Hon'ble Shri S.K.Naik, Member (A)

Pramod Singh,  
S/O Shri Mahilal Singh,  
R/O B-3/210, Nand Nagri,  
Delhi-110093

..Petitioner  
(By Advocate Shri Surinder Singh )

VERSUS

Shri K.N.Agarwal,  
Director General (Works),  
C.P.W.D.Nirman Bhawan,  
New Delhi.

..Respondent

(By Advocate Shri B.K.Berara)

O R D E R (ORAL)

(Hon'ble Shri Kuldip Singh, Member (J)

OA was disposed of with a direction to the respondents to accord age relaxation to the applicant so that he becomes eligible to be called for written test for further consideration for appointment. The respondents have stated that whenever examination is held and if <sup>Applies to</sup> he applies, he shall be given age relaxation. Accordingly, CP is disposed of. Notices discharged.

sk  
( S.K.Naik )  
Member (A)

Kuldip Singh  
( Kuldip Singh )  
Member (J)

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